

dated 18.3.2011 for setting up of a NSG Regional hub in Gujarat, subject to the Government of Gujarat providing land free of cost, at a location found suitable by the NSG.

A piece of land measuring 41 acres, offered by the State Government, at Village - Randesan, Taluka & District - Gandhinagar (Gujarat) has been assessed by a board of officers of MHA, CAPFs and NSG on 31.7.2014 and found it suitable for establishment of NSG hub. As suggested by the Government of Gujarat, a team of NSG engineers has carried out joint survey along with officials of Government of Gujarat during 20.8.2014 to 21.8.2014 and submitted the recommendations to MHA. Based on the report, the State Government has been requested *vide* MHA letter dated 25.9.2014 to execute certain developmental works prior to handing over the land to NSG for construction.

Floods in Jammu and Kashmir

389. SHRI K.C. TYAGI:

SHRI DARSHAN SINGH YADAV:

SHRI AHMED PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether due to recent natural calamities like floods etc. in the State of Jammu and Kashmir a large number of people were killed, injured, missing and properties worth several crores were destroyed;

(b) if so, the facts and details thereof; and

(c) the steps taken by Government to provide relief to the affected people of the State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) As per the information received from the State Government, 282 humans and 61,326 cattle have been lost, 6.48 lakh ha. cropped area affected and 2.53 lakh houses have been reported damaged due to floods/landslides during 2014.

With regard to the relief, it is mentioned that State Governments concerned are initially required to undertake relief operations in the wake of natural calamity from the State Disaster Response Fund (SDRF). In case of a calamity of 'severe nature' additional assistance is extended from the National Disaster Response Fund (NDRF) after following the laid down procedure. Financial assistance is towards relief and not for compensation of loss as suffered.

The Government of India had provided all possible logistics assistance like deployment of the Army, Indian Air Force, Navy, National Disaster Response Force for

search and rescue operations, providing sufficient food, water, medicines, tents, blankets, dewatering pump, water purifying systems etc., to the State Government.

In order to support the affected people of Jammu & Kashmir, the Government of India has released an amount of ₹ 94.33 crore, in advance, from SDRF on 5-11-2014. Besides, the Government of India has released ₹ 1000 crore under Special Plan Assistance (SPA) on 22.10.2014 to the State for flood relief and rehabilitation. In addition, an amount of ₹ 570 crore for rebuilding of damage houses and ₹ 175 crore for damaged hospitals has been announced from the Prime Minister's National Relief Fund.

Legislation for separate State of Vidarbha

390. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has any proposal for separate Vidarbha;
- (b) if so, the details thereof and Government's stand on the smaller States in the country; and
- (c) if not, by when Government is likely to bring a legislation for separate State of Vidarbha?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) No, Sir. No proposal for creation of separate State of Vidarbha is under consideration of the Union Government.

West Bengal police officers on deputation

391. SHRI VIVEK GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many officers of the rank of Deputy Superintendent of Police (DSP) and above have been taken on central deputation and other central bodies from the para-military forces in West Bengal;
- (b) their names along with their designations and from which forces have they been taken on deputation;
- (c) the details of their term, from when and till when are they taken on deputation; and
- (d) the details of the number amongst them who have had no prior experience of the job for which they were taken?